FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016

NAME OF THE THE CORPORATE DEBTOR SHRIVALLABH PITTIE INDUSTRIES LIMITED

DATE OF COMEMNCEMENT OF CIRP 07/03/24

LIST OF CREDITORS AS ON 12/06/24

		DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED										
SN	NAME OF CREDITOR	DATE OF RECEIPT	AMT CLAIMED	AMOUNT OF CLAIM PROVISIONALLY ADMITTED	NATURE OF CLAIM	AMT COVERED BY SECURITY INTT	AMT COVERED BY GUARANTEE	RELATED PARTY	VOTING %	AMOUNT OF CONTINGENT CLAIM	AMT OF MUTUAL DUES THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	CLAIM UNDER VERIFICATION	REMARKS
1	State Bank of India	18/03/24	1,07,01,92,951.00	1,03,81,86,289.16	Term loan, covid loan and working capital	1,03,81,86,289.16	1,03,81,86,289.16	NO	25.6904%	0.00	0.00	3,20,06,661.84	0.00	Claim calculation sheets were shared with respective FCs. Only Citizen Coop bank responded by submitting a revised claim and provided additipnal documents. Their admitted claim has changed accordingly.
2	Canara Bank	16/03/24	90,26,64,746.00	90,26,64,746.00	Term loan, covid loan and working capital	90,26,64,746.00	90,26,64,746.00	NO	22.3369%	0.00	0.00	0.00	0.00	
3	Bank of Baroda	15/03/24	1,06,58,72,018.48	1,04,00,71,030.44	Term loan, covid loan and working capital	1,04,00,71,030.44	1,04,00,71,030.44	NO	25.7370%	0.00	0.00	2,58,00,988.04	0.00	
4	Citizen Coop Credit Bank	20/03/24	42,16,24,881.78	42,11,53,041.08	Working Capital and covid loans	42,11,53,041.08	42,11,53,041.08	NO	10.4216%	0.00	0.00	4,71,840.70	0.00	
5	Bank of Maharashtra	20/03/24	65,78,88,004.11	63,90,69,540.28	Term loan, covid loan and working capital	63,90,69,540.28	63,90,69,540.28	NO	15.8141%	0.00	0.00	1,88,18,463.83	0.00	
5	**TOTAL**		**4,11,82,42,601.37**	**4,04,11,44,646.96**		**4,04,11,44,646.96**	**4,04,11,44,646.96**		**100.0000%**	**0.00**	**0.00**	**7,70,97,954.41**	**0.00**	